

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/695/(IB)/CB/2017  
NAME OF THE PETITIONER(S) : PASSIVE INFRA PROJECTS PVT LTD  
NAME OF THE RESPONDENT(S) : REFEX ENERGY LTD  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

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| AR. RAMAN ATMA | Counsel for Appn | B. R. S. |
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| Kumargopal Chopra<br>Paramjit Singh | Counsel for Respondent | K. S. |
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**ORDER**

Counsel for both the parties present. Counsel for Corporate Debtor has given a fresh proposal for settlement. The Counsel for the Applicant is directed to seek instructions from his client and report to this Bench on the next date of hearing. The matter is adjourned. Put up on **27.02.2018 at 10.30 AM.**

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)